

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. No. 317/2017
O.A. No. 4187/2016

New Delhi, this the 6th day of September, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

1. Shrikant, Aged about 26 years,
S/o Shri Veer Singh,
R/o House No.G-145/4A, Pusta Road,
West Karawal Nagar, Delhi-110099
Lastly appointed as TGT-Hindi at
GBSSS, Gokalpuri,
School ID-1104005.
2. Deepika, Aged about 30 years
D/o Shri K.S. Patwal,
R/o C-735, Delhi Administration Flats,
Timarpur, Delhi-54.
Lastly appointed as TGT-English at
GSKV, Timarpur,
School ID-1207034. Petitioners

(By Advocate: Shri R.S. Kaushik)

Versus

1. Ms. Saumya Gupta,
Director, Education,
Directorate of Education,
Govt. of Delhi,
Old Secretariat, Delhi-54.
2. Shri N.T. Krishna,
Joint Director (Planning Branch),
Directorate of Education,
Govt. of Delhi,
Old Patrachar Building,
Timarpur, Delhi-54. Respondents

(By Advocate : Shri K.M. Singh)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, it is submitted that the orders of this Tribunal have been complied with. Accordingly, the CP is closed and notices are discharged.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti /